

**Government of Jharkhand**  
**COMMERCIAL TAXES DEPARTMENT**

**File No.- Va0 Kar/GST/16/2017-4167**

**/Ranchi, Dated-14/11/2017**

**Order No. 9/2017-GST**

**Subject: Extension of time limit for submitting the declaration in FORM GST TRAN-1 under rule 117 of the Jharkhand Goods and Service Tax Rules, 2017**

In exercise of the powers conferred by rule 117 of the Jharkhand Goods and Services Tax Rules, 2017 read with section 168 of the Jharkhand Goods and Services Tax Act, 2017, on the recommendations of the Council, and in supersession of Order No. 07/2017-GST dated 3<sup>rd</sup> November, 2017, except as respects things done or omitted to be done before such supersession, the period for submitting the declaration in **FORM GST TRAN-1** is extended till 27<sup>th</sup> December, 2017.

**(K.K. Khandelwal)**  
**Principal Secretary-cum-Commissioner,**  
**Commercial Taxes Department,**  
**Jharkhand, Ranchi**